

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5931
ANSWERED ON:02.05.2013
FINANCIAL ASSISTANCE TO PMGSY PROJECTS
Bajwa Shri Partap Singh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether any financial assistance from international institutions are sought for the projects under Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) if so, the details thereof State/UT wise;
- (c) whether the National Quality Monitors have encountered any major irregularities during their random inspections of roads constructed under PMGSY; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a) & (b): Yes, Sir. The assistance has been received from World Bank and Asian Development Bank for the projects under PMGSY. The details are as under:

World Bank

The World Bank funded Rural Roads Project-I under PMGSY was implemented from the year 2004-05 to 2011-12 and State wise funding was as given below:-

| # States | RRP-I funding under WB (Rs. in Cr.) |
|---------------------|-------------------------------------|
| 1. Himachal Pradesh | 205.10 |
| 2. Jharkhand | 28.81 |
| 3. Rajasthan | 965.93 |
| 4. Uttar Pradesh | 656.29 |
| Total | 1,856.13 |

The World Bank funded Rural Roads Project-II under PMGSY was signed on 14th January, 2011 and closing date is 30 November, 2015. As per Project Appraisal Document (PAD) the proposed State wise funding is given below:

| # State | RRP-II funding under WB (in million US\$) |
|---------------------|---|
| 1. Himachal Pradesh | 215 |
| 2. Jharkhand | 223 |
| 3. Meghalaya | 238 |
| 4. Punjab | 111 |
| 5. Rajasthan | 443 |
| 6. Uttar Pradesh | 200 |
| 7. Uttarakhand | 276 |
| Total | 1,706 |

Asian Development Bank

Loans utilised under ADB and the projects completed under PMGSY areas below:

| Loan No. | State | Funding under ADB (in million US \$) |
|----------|---------------------------------|--------------------------------------|
| 2018 | Chhattisgarh and Madhya Pradesh | 400.00 |
| 2248 | Assam, Odisha and West Bengal | 180.00 |
| 2414 | Odisha | 38.65 |
| 2535 | Assam, Odisha and West Bengal | 185.00 |
| Total | | 803.65 |

Loans in progress for financing the projects under PMGSY are as below:

| Loan No. | State | Funding under ADB (in million US \$) |
|----------|----------------|--------------------------------------|
| 2445 | Assam | 84.00 |
| | West Bengal | 46.00 |
| 2651 | Chhattisgarh | 14.21 |
| | Madhya Pradesh | 101.24 |
| | Odisha | 75.88 |
| | West Bengal | 30.87 |
| 2881 | Assam | 41.92 |
| | Chhattisgarh | 66.08 |
| | Madhya Pradesh | 67.68 |
| | Odisha | 54.88 |
| | West Bengal | 14.40 |
| | Total | 597.16 |

(c) & (d): Yes, sir. As per Programme Guidelines, ensuring the quality of the road works is the responsibility of the State Governments who are implementing the programme. A three tier Quality Monitoring Mechanism has been put in place for ensuring the quality of road works under the programme. The third tier is envisaged as an independent monitoring mechanism at the Central level where independent National Quality Monitors (NQMs), who are retired and experienced engineers, are engaged for inspections of randomly selected roads. The NQMs are deputed to carry out inspections on the basis of guidelines in an objective and technical manner. After the visit of NQM, the inspection report is provided to Project Implementation Unit (PIU). If quality of any work is graded as 'unsatisfactory', the PIU should ensure that the contractor replaces the material or rectifies the workmanship (as the case may be) within the time period stipulated. The PIUs are also required to furnish Action Taken Reports (ATRs) in such cases to National Rural Roads Development Agency (NRRDA) for validation through the State Rural Road Development Agency (SRRDA) of concern State/UT government.

As per the available record at NRRDA, during the year 2011-12, NQMs conducted 2,763 inspections and 463 cases were found in unsatisfactory category. Similarly, during the year 2012-13, NQMs conducted 2,535 inspections and 524 cases were found in unsatisfactory category. The inspection reports of the NQMs in respect of these cases have been provided to the respective State Governments for appropriate action as per the programme guidelines and also available in public domain through official website of PMGSY.